GOVERNMENT OF MEGHALAYA POLITICAL DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

No.POL/65-2020/29

Dated: Shillong, the 20th March, 2020

The Governor of Meghalaya is pleased to constitute the COVID Response Task Force with the objective to assist the Health and Family Welfare Department, Government of Meghalaya in taking various steps towards prevention, detection and precautionary measures to contain the spread of the Corona Virus in view of the recent declaration by the World Health Organization (WHO) that the recent COVID-19 (Corona Virus Disease) outbreak is a Public Health Emergency of International Concern.

The COVID Response Task Force will comprise of the following:-

1. Shri P Sampath Kumar, IAS, Commissioner & Secretary to the Government of Meghalaya, Health & Family Welfare Dept

Chairman

2. Shri C.V D Diengdoh, IAS Secretary to the Government of Meghalaya, Political Dept, etc.,

Member

3. Shri Shantanu Sharma, IAS Joint Secretary to the Government of Meghalaya, C & RD Department

Member

4. Shri Ambrose Ch. Marak, MCS, Director of Higher and Technical Education

Member

5. Shri Barnari Mawlong, MCS Joint Secretary to the Government of Meghalaya, Commerce & Industries Dept. - Member

6. Shri K L Nongbri, MCS Joint Secretary to the Government of Meghalaya, IT & C Department

Member

7. Smti. Hazel D. B. Sangma, MCS Joint Secretary to the Government of Meghalaya, Education Department

Member

This Order shall come into force with immediate effect and until further orders.

Sd/-

(R. V. Suchiang)

Additional Chief Secretary to the Government of Meghalaya

Copy forwarded to:-

- The Secretary to the Governor of Meghalaya, Shillong for kind information of the Hon'ble Governor.
- The Private Secretary to the Chief Minister of Meghalaya, Shillong for kind information (ii) of the Hon'ble Chief Minister
- The Private Secretary to the Deputy Chief Minister of Meghalaya, Shillong for kind (iii) information of the Hon'ble Deputy Chief Minister
- The Private Secretary to all the Ministers of Meghalaya, Shillong for kind information (iv) of the Hon'ble Ministers
- and Secretaries/Commissioner Secretaries/Principal Additional Chief (v) Secretaries/Secretaries of all Departments, Government of Meghalaya for kind information and necessary action.
- The Director General of Police, Meghalaya, Shillong Meghalaya for kind information (vi) and necessary action.
- All Deputy Commissioners, East Khasi Hills/ West Khasi Hills/ East Jaintia Hills/ West (vii) Jaintia Hills/ Ri Bhoi/ South West Khasi Hills/ East Garo Hills/ West Garo Hills/North Garo Hills/South Garo Hills/South West Garo Hills Districts, Meghalaya for kind information and necessary action.
- All Directors, Government of Meghalaya, for kind information and necessary action. (viii)
- Secretary Autonomous District Councils, Meghalaya for kind information and necessary (ix) action.
- The Chief Executive Officer, Municipal Board, Shillong/Tura/Jowai/Resulberpara (x)
- All Members of the COVID Response Task Force for favour of kind information and (xi) necessary action.

By Orders, etc.

Secretary to the Government of Meghalaya

Political Department